

ITEM NO.31

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 38393/2024

(Arising out of impugned final judgment and order dated 24-05-2024 in CRA No. 5502/2016 24-05-2024 in CRA No. 5649/2016 passed by the High Court of Judicature at Allahabad)

RAKESH SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION and IA No.222659/2024-EXEMPTION FROM FILING O.T. and IA No.222658/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 04-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. S. Nagamuthu, Sr. Adv.
Mr. Vibhav Mishra, AOR
Mr. Ashutosh Mishra, Adv.
Mr. Rohit Kumar Munjral, Adv.
Mr. Deepak Khatri, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 21.10.2024.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)